

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-104
(IB)-190(PB)/2017
New IA/1334/2023

IN THE MATTER OF:

Union Bank of India

Vs.

Era Infra Engineering Limited

....Applicant

.....Respondent

SECTION

U/s 7 of (IBC) CIRP

Order delivered on 10.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Sr Adv K. Dutta, Adv Shivank Diddi, Adv Siddhant
Kumar

ORDER

List the matter before the Regular Bench on **28.03.2023**.

Sd/-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-
(SHRI ASHOK KUMAR BHARDWAJ)
MEMBER (J)